

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
BHOWANIPUR ENGINEERING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BHOWANIPUR ENGINEERING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10/12/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29221WB2009PTC140096
5.	Address of the registered office and principal office (if any) of corporate debtor	1/1B, Rup Narayan Nandan Lane, Kolkata - 700025, West Bengal, India
6.	Insolvency commencement date in respect of corporate debtor	16/03/2020 (This Order passed for appointment of IRP on 31/01/2022 and accordingly 31 st January, 2022 is taken as commencement date)
7.	Estimated date of closure of insolvency resolution process	29/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajesh Kumar Agrawal Regn No.: IBBI/IPA-001/IP-P01023/2017-2018/11722
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Room No. 301, 3 rd Floor, 1, Ganesh Chandra Avenue, Kolkata- 700013, West Bengal, India Email: rajesh521@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Room No. 301, 3 rd Floor, 1, Ganesh Chandra Avenue, Kolkata- 700013, West Bengal, India Email: cirp.bepi@gmail.com
11.	Last date for submission of claims	14/02/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Bhowanipur Engineering Private Limited on 16/03/2020 (This order for appointment of IRP was received on 31.01.2022 and accordingly CIRP commencement is taken as 31st January, 2022).

The creditors of Bhowanipur Engineering Private Limited, are hereby called upon to submit their claims with proof on or before 14/02/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


Rajesh Kumar Agrawal

**Interim Resolution Professional of
Bhowanipur Engineering Private Limited
IBBI/IPA-001/IP-P01023/2017-2018/11722**

Date: 01/02/2022

Place: Kolkata

